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सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

अग्नेरं द्वार

(अमित कुमार) सहायक प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना । I, Amit Kumar, son of Sri Uma Kant Singh, aged 42 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Section Officer Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)

| \$r.<br>No. | Description   | Self   | Spouse<br>Simpal<br>Kumari  | Dependant-<br>1<br>Shubh<br>Kumar<br>singh.<br>(Son)  | Dependant-2 | Dependant-3<br>Etc. Name |
|-------------|---|--|---|---|-------------|--------------------------|
| (i)         | Cash  | Rs. 12,510/-   | Rs. 14,027/-  | Rs.4,150/-  | Nil         |                          |
| (ii)        | Deposits in<br>Banks,<br>Financial<br>Institutions<br>And Non-<br>Banking<br>Financial<br>Companies | (1) SBI A/C in Bihar Vidhan Mandal Branch A/C Balance- Rs. 1,94,281.72/- (Approx.) (2) Two F.D Approx. Valuation of Rs.1,73,425/- (3) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.38,263/-(Approx) | (1)SBI A/C in Bihar Vidhan Mandal A/C Balance- Rs. 4,24,638/-(Approx.) (2) Two F.D Appro. Valuation of Rs.1,72,705/-(3)SBI A/C in Marufgunj Patna City A/C Balance-Rs.17,16,799/-(Approx) | Minor A/C in<br>SBI Bihar<br>Vidhan<br>Mandal A/C<br>Balance -<br>Rs3,000/-<br>(Approx.)                                  | Nil         | Nil                      |
| (iii)       | Bonds,<br>Debentures<br>and Shares in<br>companies  | ebentures FD Rs. 16,000/- nd Shares in (2)Share Capital of Rs.   |   | Nil Nil   |             | Nil                      |
| (iv)        | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc                    | Other financial institutions, NSS, Postal Savings, LIC (1)LIC Money Back Policy of Rs. 1,00,000/- and 10,00,000/- (2) K.V.P (Post Office) 60,000   |   | LIC Education<br>Annuity Policy<br>Policy of Rs.<br>1,00,000/-  | Nil         | Nil                      |
| (v)         | Motor Vehicles<br>(details of<br>make, etc.)  | (details of Purchased on 2013  |   | Nil   | Nil         | Nil                      |
| (vi)        | Jewellery (give<br>details of<br>weight and<br>value)   | details of of Rs. 5,70,000/- (Approx.)   |   | Gold- 20 gms<br>(Approx.) of<br>Rs. 1,12,000/-<br>(Approx.)<br>Silver -100<br>gms (Approx.)<br>of Rs.7,600/-<br>(Approx.) | Nil         | Nil                      |
| (vii)       | Other assets,<br>such as values<br>of claims /<br>interests   | ch às values claims / Nil  |   | Nil   | Nil         | Nil                      |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Amit Kumas.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## 3. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be dicated]

| Sr.<br>No. | Description   | Self  | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|---|-------------------|---------------------|---------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | Nil   | Nil               | Nil                 | Nil                 | . Nil                    |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | Nil   | Nil               | Nil                 | Nil.                | Nil                      |
| (iii)      | Buildings (Commercial<br>and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total<br>measurement)<br>- Current market value | , Nil   | Nil               | Nil                 | Nil                 | Nil                      |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value                                 | 1 BHK Flat (Near AIIMS, Patna.)499 sQ Feet. Current Value. Rs. 6,00,000/- and 2 BHK Flat in Agamkuan Patna Approx of 900 Sqft. Current Value of Rs. 25,00,000/- | Nil               | Nil                 | Nil                 | Nil                      |
| (v)        | Others (such as interest in property)   | Property of<br>Hindu<br>undivided<br>Family<br>(Ancestral<br>Property)  | Nil               | Nil                 | Nil                 | Nil                      |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as on 14-02-2024  Rs.6,60,710.78/- |  |  |
|------------|--|---|---|--|--|
| (a)        | (i) Loans from Banks   | Housing Loan in SBI of<br>Rs.17,50,000/-                                  |   |  |  |
|            | (ii) Loans from financial institutions   | Nil   | Nil   |  |  |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil   | Nil   |  |  |
|            | (b) dues to departments dealing with supply of water                                 | Nil   | Nil   |  |  |
|            | (c) dues to departments dealing with supply of electricity                           | Nil   | Nil   |  |  |
|            |  |   |   |  |  |
|            |  |   |   |  |  |

Amit Rimal.

|     | (d) dues to departments dealing with telephones   | Nil   | Nil |  |  |
|-----|---|---|-----|--|--|
|     | (e) dues to departments dealing<br>with government transport<br>(including aircraft and<br>helicopters)   | Nil   | Nil |  |  |
|     | (f) Other dues, if any  | Nil   | Nil |  |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs.83,539/-<br>Assessment Year 2022-2023.<br>Pan No-APDPK2001H. | Nil |  |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | Nil   | Nil |  |  |
|     | (iii) Sales Tax [Only in case of proprietary business]  | Nil   | Nil |  |  |
|     | (iv) Property Tax   | Nil   | Nil |  |  |

## C. <u>Personal Detail</u>

| GPF/CPF/PRAN No. | + | PTS/  | BLA-12 | 259   |                    |   |   | 7       |     |              |
|------------------|---|---|--------|-------|--------------------|---|---|---------|-----|--------------|
| Gender :-        |   | M (M/F)   |        |       |                    |   |   |         |     |              |
| Date of Birth    |   | 0   | 5      | 0     | 1                  | 1 | 9 | 8       | 2   | (DD/MM/YYYY) |
| Class/Group      |   | C (A/B/C)   |        |       |                    |   |   |         |     |              |
| Cadre            |   | Administrative Cadre, Bihar Legislative Assembly, Secretariat |        |       |                    |   |   |         |     |              |
|                  |   |   |        |       | SBiha<br>etariat S |   |   | e Servi | ce, |              |
| Home District    |   |   | Ę      | Godda |                    | ] |   |         |     |              |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ....?

Name of Employee: Amit kumar.

Place: Patna.

Designation: Assistant Section Officer.

Date:15.02.2024.

Department: Bihar Legislative Assembly, Secretariat Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.